

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:424
ANSWERED ON:09.08.2012
THERMAL PROJECTS UNDER BHEL
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Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the three thermal projects in respect of Uttar Pradesh are pending for long with Bharat Heavy Electricals Limited (BHEL):
and

(b) if so, the measures being taken by the Government for timely completion of the said projects, while maintaining quality of their works?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) & (b): Bharat Heavy Electricals Limited (BHEL) is presently associated with the following three power projects in Uttar Pradesh:

1. (i) Harduaganj. There was an initial delay of 20 months by Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited (UPRVUNL) in resolving various engineering issues. Position of the units in this project is as under:

(1) Unit #8 was handed over to UPRVUNL on 30.01.2012. However, improper operation by the operating staff of UPRVUNL led to failure in turbine component which by carrying out necessary repairs was brought back to operation. Subsequently, improper operation by the operating staff of UPRVUNL again led to failure of generator. BHEL has already despatched a new generator stator in July 2012, and the despatch of repaired generator rotor is being organized.

(2) Unit #9: Capacity addition of the Unit was achieved on 25.05.2012. However, improper operation by the operating staff of UPRVUNL led to certain boiler parts getting affected in July 2012. Restoration of Unit is being organized on priority.

(ii) Parichha. The project got delayed due to collapse of chimney (not in scope of BHEL) on 24.05.2010. Position of the units is as under :

(1) Unit #5: Capacity addition of the Unit has been achieved on 24.05.2012.

(2) Unit #6: Main equipment by BHEL is ready, awaiting readiness of permanent Chimney (in the scope of UPRVUNL) for commissioning.

(iii) Anpara. There was initial delay by UPRVUNL in removing transmission towers from the project site and law & order problem.

BHEL is working to synchronize Unit#6 first and Unit#7 will be taken up thereafter.

Therefore, the delay in the completion of the said thermal projects is not attributable to BHEL.

Meetings are held regularly by Bharat Heavy Electricals Limited, Department of Heavy Industry, Ministry of Power, Central Electricity Authority and the state representatives to review the progress of these projects and ensure early completion.